

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2**

IA 317 of 2019 in Co. Appeal 13/NCLT/AHM/2017

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.03.2020**

Name of the Company: Uday H Dave & HK Dave Ltd
V/s
Prafulkunverba Kiritsingh Gohil & ROC
Gujarat

Section : IA for Directions

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	J M Shah	Advocate	Petitioner	2/03/2020 JMS
2.	MINI M. NAIR	Advocate.	Respondent.	<i>[Signature]</i>

ORDER

The parties are represented through learned counsels.

On the request of the Learned Lawyer for the Respondent, the matter is adjourned as the conducting Sr. Counsel, Mr. Mihir Thakore, is not available.

List the matter on 01.04.2020.

[Signature]
**CHOCKALINGAM THIRUNAVUKKARASU
MEMBER TECHNICAL**

Dated this the 2nd day of March, 2020

[Signature]
**MANORAMA KUMARI
MEMBER JUDICIAL**